

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD.

Dated : This the 2nd day of July 2002.

Original Application no. 1407 of 2000.

Hon'ble Mr. Justice R.R.K. Trivedi, Vice-Chairman
Hon'ble Maj Gen.K.K. Srivastava, Member (A).

Vijay Shanker, s/o Sri Ram Achal,
R/o Vill Raipur P.O. Vijaipur
Distt. Mirzapur, Extra Departmental Delivery Agent,
Extra Departmental Branch Post Office Raipur
Distt. Mirzapur, Extra Departmental Branch

... Applicant

By Adv : Sri L.C. Srivastava

Versus

1. Union of India through its Chief Post Master General, Post Office, Lucknow.
2. Supdt. of Post Offices, Head Post Office, Mirzapur.

... Respondents

By Adv : Sri D.K. Dwivedi.

O R D E R

Hon'ble Mr. Justice R.R.K. Trivedi, VC.

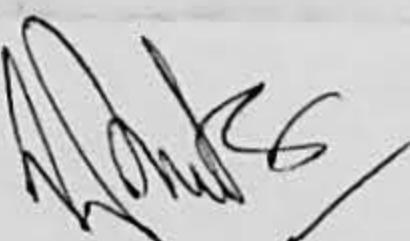
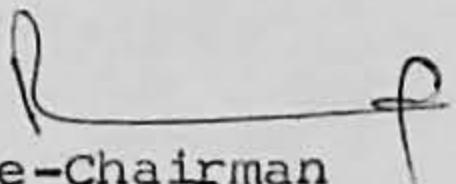
This OA has been filed for quashing order dated 16.10.2000 (Ann 1). By the aforesaid order, respondent no. 2 Supdt. of Post Offices, Mirzapur has refused to accept, the certificate of Visharad, obtained from Hindi Sahitya Sammalan, Prayag, equivalent to Intermediate which is an essential qualification for the post of Postal Assistant. Learned counsel for the applicant has submitted

2.

that the applicant has passed the written examination and
"Second"
was stood in the merit list, he is entitled for appointment.
However, he could not place any notification from Govt. of
India, under which the certificate obtained from Hindi
Sahitya Sammalan has been treated as equivalent to Inter-
mediate examination. In the circumstances

2. In the circumstances, though the applicant
passed the written test, is not entitled for appointment
and the order does not suffer from any error of law.
The OA has accordingly no merit and is liable to be
dismissed. The OA is dismissed accordingly.

3. There shall be no order as to costs.


Member (A)
Vice-Chairman

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